| 1 | 2 | 3 | 4 |
|-------------|-------|----------|------|
| Daman & Diu | 20.00 | 20.00 | 4.00 |
| Lakshadweep | Nil | , Mil | ЫЩ |
| Puducherry | 15.00 | 14.00 | Nil |

(As per details provided by HPCL/IOCL)

Notes: 1. Effective rate includes VAT, Cess, entry tax, Additional tax & Surcharge recoverable in price.

- 2. In Dadra & Nagar Haweli, Daman & Diu, Chandigarh and Puducherry, there is no depot/plant of OMCs and products are brought in from other States, hence CST @ 2% is also applicable (except for LPG in Puducherry as IOC has a bottling plant in Puducherry.)
- 3. For Petrol & Diesel, VAT at applicable rates is also levied on Dealer's Commission in Delhi, Gujarat, Haryana, Punjab, Dadra & Nagar Haweli, Daman & Diu, Chandigarh and Puducherry.

Subsidised LPG cylinders

- 276. SHRI T.M. SELVAGANAPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact the Government is considering to give to consumers only four cylinders in a year at a subsidised rate;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the consumers have to pay more than Rs. 800/- per cylinders for any extra cylinder; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) A proposal is under consideration with the Government to give consumers limited number of cylinders in a year at subsidized rate.

(c) and (d) The pricing and marketing modalities in respect of non-subsidized cylinders to consumers are yet to be decided by the Government.

Pricing and taxation of petro-products

 $\,$ 277. SHRI SHYAMAL CHAKRABORTY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

^{*} Effected from 4.7.2011 by OMCs.